

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

CIRCUIT COURT SITTING HELD AT INDORE

O.A. NO. 688/1997

Late Madanlal's LR's :

1. Rajendra Singh.
2. Smt. Shanti Bai.

... Applicants

Versus

1. Divisional Rail Manager,  
Ratlam (MP).
2. General Manager,  
Western Railways,  
Churchgate Mumbai.
3. Union of India through,  
Secretary, Ministry of  
Railways, New Delhi.

... Respondents

Counsel :

Shri T.S. Bhatia for the applicant.  
Shri Y.I. Mehta, Sr. Adv. assisted with Shri H.Y. Mehta  
for the respondents.

Coram :

Hon'ble Shri Justice N.N. Singh - Vice Chairman.  
Hon'ble Shri Govindan S. Tampi - Member (Admnv.).

O R D E R (Oral)  
(Passed on this the 19th day of February 2003)

The learned counsel for the applicant wants to  
withdraw this original application with liberty to file a  
duly constituted Original application at proper forum.  
Prayer is allowed.  
This Original Application is dismissed as withdrawn.

(GOVINDAN S. TAMPI)  
MEMBER (A)

*M. Singh*  
(N.N. SINGH)  
VICE CHAIRMAN

पृष्ठांकन सं ओ/न्या....., जवलापुर, दि.....

यह लिखित अवधि दिनांक

- (1) नाम: त.स. भट्टा, जवलापुर, जवलापुर
- (2) वार्षिक वेतन: रु. 1200/- के लाभांकन
- (3) वार्षिक वेतन: रु. 1200/- के लाभांकन
- (4) वार्षिक वेतन: रु. 1200/- के लाभांकन

T.S. Bhattacharya

Y.I.-Mehla Ade

अधिकारी वार्षिक वेतन  
28/2/03

Issued  
28/2/03  
Y.I.-Mehla Ade